

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court I  
(through hybrid mode)**

**Item No.5**

**CP (IB) No. 215/Chd/Pb/2022**

**Under Section 94, IBC 2016**

**In the matter of:-**

Sanjay Gupta, PG, Supreme Tex Mart Ltd.

...Petitioner

**Present:** Mr. APS Madaan, Advocate proxy for Mr. Divya Sharma, Advocate for the Petitioner.

An email dated 09.07.2023 has been received vide diary No.203A dated 11.07.2023 from RP stating that the Applicant is not cooperating with the Resolution Professional. Learned counsel for the Petitioner is directed to file a short note on it within one week. List the matter for consideration on 11.01.2024.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

December 13, 2023  
Pardeep

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**